

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF EXPENDITURE
LOK SABHA
UNSTARRED QUESTION NO.1084**

To be answered on Friday, July 21, 2017/ Ashada 30, 1939 (Saka)

Centrally Sponsored Schemes

1084: SHRI GEORGE BAKER:

PROF. RICHARD HAY:

SHRI PRABHUBHAI NAGARBHAI VASAVA:

Will the Minister of FINANCE be please to state:

- a) the number of Centrally Sponsored Schemes running across the country along with sunset date and without sunset date;
- b) whether the Government is planning to fix a sunset date for all schemes that are funded by the Centre across the country;
- c) if so, the details thereof, State/UT wise and the reasons therefore; and
- d) the time by which it is likely to be implemented?

ANSWER

**MINISTER OF STATE FOR FINANCE
(SHRI ARJUN RAM MEGHWAL)**

(a) to (d): All 28 Centrally Sponsored Schemes have sunset dates except Mahatma Gandhi National Rural Employment Guarantee Scheme of the Ministry of Rural Development, which is under Mahatma Gandhi Rural Employment Guarantee Act. In para-110 of the Budget Speech of 2016 it was stated that every scheme should have a sunset date and an outcome review. In the past, every scheme used to be revisited at the end of each plan period for their continuation to the next Five Year Plan. It has been decided that after the Twelfth Five Year Plan, the medium term framework for schemes and their sunset dates will become co-terminus with the Finance Commission Cycles, the first such one being remaining Fourteenth Finance Commission (FFC) period ending March, 2020. Accordingly, it has been instructed vide the Department of Expenditure O.M. dated 5th August 2016 that at the end of the Twelfth Plan period all Ministries/ Departments would undertake an outcome review and re-submit their Schemes for appraisal and approval, unless the scheme has already been made coterminous with the FFC period. The same process will, mutatis mutandis, apply to the subsequent Finance Commission Cycles.